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**CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR**

**Original Application No.290/00082/2014**

Jodhpur, this the 26th day of July, 2016

**CORAM**

**Hon'ble Dr. Murtaza Ali, Judicial Member**

**Hon'ble Ms. Praveen Mahajan, Administrative Member**

G.R. Sharma S/o Shri V.D. Sharma, aged about 58 years, R/o H.No. C.F. 16, Mahaveer Nagar, Barmer.

Presently posted as Post Graduate Teacher in Biology at Kendriya Vidyalaya, Uttarlai, District Barmer.

.....Applicant

Mr. Manoj Bhandari counsel for applicant.

**Versus**

1. Kendriya Vidyalaya Sangathan, 18 Institutional Area, Shaheed Jeet Singh Marg, New Delhi- 110 016 through its Commissioner.
2. The Deputy Commissioner, Kendriya Vidyalaya Sangathan, Regional Office, 92, Gandhi Nagar Marg, Bajaj Nagar, Jaipur 302 015.
3. Kendriya Vidyalaya, AFS, Uttarlai, District Barmer through its Principal.

.....respondents

Mr. Rajendra Katariya, counsel for respondents.

**ORDER (Oral)**

**Per Ms. Praveen Mahajan**

Heard both the counsels for some time.

2. Learned counsel for the applicant submitted that vide interim order dated 03.04.2014, this Tribunal directed the respondents not to finalize the disciplinary proceedings. He further informed that now the disciplinary

disciplinary proceedings, the applicant will not be able to claim/ get the relief, if any. Therefore he requested that the interim order dated 03.04.2014 may kindly be vacated and the OA may be disposed of by directing the respondents to pass a final order on the disciplinary proceedings concluded in pursuance of charge sheet dated 03.10.2013 (Annexure-A/1).

3 We accede to the request of the applicant. Accordingly, the interim order dated 03.04.2014 is hereby vacated and the respondents are directed to pass a final order on the disciplinary proceedings conducted in pursuance of charge sheet dated 03.10.2013 in accordance with the enquiry report and other relevant material available on record.

The OA is thus disposed of as stated above. No costs.

  
[Praveen Mahajan]  
Administrative Member

  
[Dr. Murtaza Ali ]  
Judicial Member